

25.01.2018

J-1 PRONOUNCEMENT OF JUDGEMENT (APPLT. JURISDICTION)

COURT NO.22

HON'BLE MR. JUSTICE VALMIKI J.MEHTA

AT 2.15 PM

1. RFA NO.67/2018

THE NEW INDIA ASSURANCE
CO.LTD.
VS M/S M.GULAB SINGH
& SONS P.LTD

D.D.SINGH,SEERAT DEEP
SINGH

COURT NO.29

HON'BLE MS. JUSTICE MUKTA GUPTA

1.BAIL.APPLN.1113/2017
CRL.M.A.NO.244/2018

VIRENDRA JAIN
VS ENFORCEMENT DIRECTORATE
DELHI ZONAL OFFICE ZONE II NEW
DELHI

VIKRAM CHAUDHRI,HARSHIT SETHI
S.P.SINGH,RISHI SEHGAL
NIKHIL JAIN,SANJEEV NARULA
AMIT MAHAJAN,NITESH RANA
ANUMITA CHANDRA

2.BAIL.APPLN.1114/2017
CRL.M.A.NO. 239/2018

SURENDER KUMAR JAIN
VS ENFORCEMENT DIRECTORATE
DELHI ZONAL OFFICE ZONE II NEW
DELHI

VIKRAM CHAUDHRI,HARSHIT SETHI
S.P.SINGH,RISHI SEHGAL
NIKHIL JAIN, SANJEEV NARULA
AMIT MAHAJAN,NITESH RANA
ANUMITA CHANDRA

HIGH COURT OF DELHI

24th JANUARY,2018

REGISTRAR (LISTING)

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25.01.2018

FOR PRONOUNCEMENT (ORIGINAL JURISDICTION)

COURT NO. 19 (OS - D)

HON'BLE MR. JUSTICE YOGESH KHANNA

AT 10.30 A.M.

39. O.M.P. (COMM) 11/2018
I.A. 532/2018

METALS & MINERALS TRADING
CORPORATION OF INDIA LIMITED
(MMTC) & ANR.
Vs. K.S. OILS LIMITED

CHINMOY PRADIP SHARMA,
SHAILESH KUMAR SINHA,
YADENDRA YADAV, VARUN MISHRA
